

New Canal from Harike Patan

4560. Shri Karni Singhji: Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is a proposal for the construction of a canal from a pond close to Harike Patan where Sutlej and Beas join, to provide irrigation to lands to resettle families uprooted in the recent Indo-Pakistan conflict;

(b) if so, at what stage the matter stands at present; and

(c) the details of other facilities proposed to be given to such uprooted families?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) There is no such proposal.

(b) Does not arise.

(c) Food, shelter, clothing, bedding, medical assistance, educational facilities and other necessities of life were provided to the uprooted persons. In order to enable the uprooted persons to resettle themselves in their previous avocations, in addition to a maintenance allowance, assistance by way of grants and loans for agricultural, business purposes and reconstruction of houses is being given.

Neyyar Dam

4561. Shri A. K. Gopalan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government are aware about the damages caused to the people of Neyyattinkara Taluk, Kerala due to the opening of the sluices of Neyyar Dam in the 1st week of December, 1965 without giving due notice;

(b) why the notice was not given by the persons responsible for opening of the sluices; and

(c) the action taken against them?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) On the nights of 3rd and 4th

December 1965, the Neyyar river was in spate following very heavy rains and the low lying areas of Neyyattinkara Taluk on the banks of the river were inundated. The opening of the sluices had, no doubt, added to the intensity of the floods to some extent. This was, however, unavoidable as the Reservoir Level rose very high endangering the safety of the dam, due to heavy rains in the catchment area. Notice was given to the public, as is usually done during the South-West monsoon, to the effect that the reservoir level was very high and that the gates of the dam were liable to be opened at any time. The villagers likely to be affected were also informed of this on 4th December, 1965.

(b) and (c). Do not arise.

Kerala Electricity Board

**4562. Shri A. K. Gopalan:
Shri Vasudevan Nair:
Shri Warrior:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have received any complaint from the Kozhikode Corporation against the behaviour of the Kerala Electricity Board;

(b) if so, the nature thereof;

(c) whether it is a fact that the agreement for high tension power supply for the water supply scheme of the Corporation has been violated by the Board; and

(d) if so, the action taken in the matter?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). Yes. The Kozhikode (Calicut) Corporation has complained against the Kerala State Electricity Board regarding:—

(1) delay in installation of street lights.

(2) want of adequate maintenance; and

- (3) rebate for non-burning of street lights.
- (c) No complaint in this regard has been received.
- (d) Does not arise.

Kerala Electricity Board

**4563. Shri A. K. Gopalan:
Shri Vasudevan Nair:
Shri Warrior:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any complaint has been received from the Kozhikode Corporation against the irregular power supply by the Kerala Electricity Board;

(b) whether it is a fact that power failures has become frequent in Kozhikode;

(c) if so, the reasons therefor; and

(d) the measures proposed to be taken to remedy the situation?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes; Certain complaints have been received from the Kozhikode Corporation regarding frequent power failure and low voltage.

(b) Yes.

(c) Power supply to Kozhikode is given both from Madras and Kerala grids. The increase in off-take of power over the allotted amount from Madras grid results in frequent interruptions and drop in voltage conditions.

(d) The power position is expected to improve with the commissioning of the generating units at Sabirigiri and Sholayar. It is proposed to give the entire supply of power to Kozhikode from Kerala grid. That will stabilise the power supply to Kozhikode.

Power Transmission Line

4564. Shri A. K. Gopalan: Will the Minister of Irrigation and Power be

pleased to state:

(a) whether the Chief Minister of Mysore has promised to construct 20,000 KV. transmission line upto Kasargode boundary of Kerala;

(b) if so, the action taken by the Kerala Electricity Board to draw a linking line upto that place;

(c) whether Government are aware that the Mysore power is costly due to the circuitous route that it is taken to Kerala; and

(d) if so, whether Government have issued any instruction to the Electricity Board to immediately construct this short cut route?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) The Mysore State Electricity Board are constructing a 110 KV transmission line from Mangalore in Mysore upto Kerala border.

(b) The Kerala State Electricity Board are constructing the counterpart 110 KV transmission line from the border to Kasargode.

(c) Yes.

(d) Yes.

Industrial Housing Scheme in Bihar

4565. Shrimati Ramdulari Sinha: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the number of employers in Bihar State who have constructed houses under the Industrial Housing Scheme;

(b) the amount of loan sanctioned by the Government till 1964-65;

(c) the extent to which the housing accommodation has been provided and the names of the Industrial establishment and the number of employees who are provided with accommodation;

(d) the number of applications pending for such loan; and